

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 916 of 2020 in CP(IB) 578 /NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2020**

Name of the Company: OCS Group (India) Pvt Ltd  
V/s  
Silver Leaf Hotel Pvt Ltd

IA For Reopening the Right to file Rebuttal  
Documents

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

1.  
2.

**ORDER**

(Through Video Conferencing)

Advocate, Ms.Khyati Punjabi is present on behalf of A.R. Gupta & Associates, Advocate for the applicant, is requesting for an adjournment.

The prayer is allowed.

List the matter on 09.02.2021

  
**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER (TECHNICAL)**

  
**MANORAMA KUMARI  
MEMBER (JUDICIAL)**

Dated this the 17th day of December, 2020.